

CCP 09/12

O.A. No.256/09

Dated: 12.8.13

Hon'ble Shri D. C. Lakha, Member (A)
Hon'ble Sri Navneet Kumar, Member(J)

Lawyers are abstaining from judicial work today in support of the call given by Bar Council of UP.
List on 30.9.13.


Member(J)


Member (A)

vidya

30.9.2013

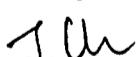
No sitting of D.B.
List on 19.11.2013
Bar

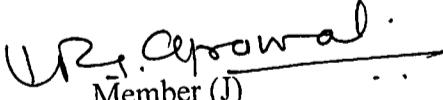
19.11.2013 ✓

CCP No. 9/2012
O.A. No. 256/2009

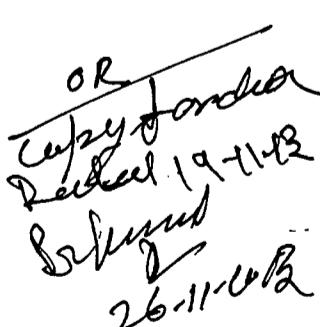
Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member(A)

Shri Amit Verma holding brief for Sri A. Moin, learned counsel for the applicant fairly submitted at bar that the order dated 11.11.2011 passed by the Tribunal in O.A. No. 256/2009 has already been complied with. Accordingly, the Contempt Petition is dismissed. Notices issued to the respondents are discharged.


Member (A)


Member (J)

Vidya


OR
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